## GOVERNMENT OF INDIA MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION

### RAJYA SABHA UNSTARRED QUESTION No. 1273 TO BE ANSWERED ON 31.07.2023

# INFORMATION TECHNOLOGY UNDER MPLADS

### 1273. SMT. SUMITRA BALMIK:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether list of acceptable works to be sanctioned under MPLADS is flexible;

(b) whether works of public utility not mentioned in the list can be sanctioned, if so, details of procedure for seeking such approvals;

(c) whether the district collector is authorised to deny any work sanctioned by a Member of Parliament; and

(d) whether Information Technology related projects such as creation of software for public use, education content, analysis of district data etc. can be sanctioned under MPLADS, if so, the procedure for sanctioning such work, if not, the reasons therefor?

### ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS [RAO INDERJIT SINGH]

- (a) Yes, Sir.
- (b) Yes, Sir. The works of public utility not mentioned in the indicative list given in Annexure-VIII of New MPLADS Guidelines, 2023 can be added to the list on the recommendations of a Member of Parliament subject to overall principles of the Scheme given in chapter-5 of the Guidelines and the procedure given in para-5.1.5 of the Guidelines.
- (c) Items of works not permissible under MPLADS as per para-5.2 of MPLADS Guidelines, 2023, can be denied by the district collector.
- (d) Under the New MPLADS Guidelines, 2023, MPLADS funds can be used for purchase of IT systems, including hardware and software for educational purposes[Point-3.3 of indicative list of works permissible under MPLADS]. However, the list is not exhaustive and new works can be added to the list on the recommendations of a Member of Parliament subject to overall principles of the Scheme given in chapter-5 of the Guidelines.

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